CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP-186/2018 IN
OA-3544/2014

New Delhi, this the 22nd day of May, 2018

Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)

Sudeep
s/o Sh. Ram Chander,
R/o VPO Silana, Tehsil-Jhahhar, Haryana
Aged about years … Petitioner

(through Sh. Jatin Parashar for Sh. Ajesh Luthra)

Versus

1. Ashim Khurana
   Chairman,
   Staff Selection Commission,
   Block No. 12, CGO Complex,
   Lodhi Road, New Delhi-3.

2. Amulya Patnaik,
   Commissioner of Police,
   PHQ, MSO Building,
   IP Estate, New Delhi. … Respondents

(through Sh. Hanu Bhaskar)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, M(J)

Heard.

2. Both the parties are in agreement that the directions given by us in the OA have been complied with. Therefore, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Nita Chowdhury)
Member (A)

(Raj Vir Sharma)
Member (J)

/sarita/